

IV. Names of Regiments being retained on other historical and traditional reasons.

There is no such Regiment. All the Regiments being retained on historical and traditional reasons are covered by I, II and III above.

**Payment of outstanding bill for Family Planning Publicity by Bihar to Union Government**

5724. SHRI RAM SWARUP: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Union Government have asked the State Government of Bihar for payment of an outstanding bill of over Rupees 1½ lakhs for Family Planning Publicity on a representation from one Firm named M. S. Cine Publicity Cell, in 1973;

(b) whether the Bihar Government have cleared off the dues, and

(c) if not, the reasons for delay and the steps taken by Union Government to expedite payment thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) It was reported that a bill of Rs. 1,59,272 of M/s. Cine Publicity Cell was pending with the Government of Bihar since 1973 on account of Family Planning Publicity said to have been done through the medium of kiosks. The State Government were advised that the Government of India had no objection to settle the bill, if any, pending with them, provided the cost could be met from within the savings of the Family planning budget allocations (but not including the allocation provided specifically for compensation for sterilizations).

(b) The State Government have since stated that the State Government had at no time entered into any

contract with the aforesaid publicity firm for display of publicity through kiosks and as such the question of any outstanding bill did not arise.

(c) This is a matter between the State Government and the Publicity firm and in view of the position clarified by the State Government, no further action is called for.

**Take over of North Trunk Road in Assam**

5725 SHRI BISWANARAYAN SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state.

(a) whether the North Trunk Road on the North of the Brahmaputra in Assam has been taken over as the National Highway,

(b) if not, when it will be taken over and

(c) whether funds have been placed at the disposal of Government of Assam for improvement of that portion of the Road between Silapathar and Sonarighat in Lakhimpur District?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) and (b) No final decision about new additions to be made to the existing National Highway System during the 5th Plan period has yet been taken. It is, therefore, not possible to indicate at this stage which roads would be taken over as new National Highways during this period.

(c) North Trunk road from Amnigaon to Jonal is included in the Programme of the Border Roads Development Board for improvement only. Small link roads from T Junction to Songarighat (Sonarigaon) and Akajan to Lekhabali are also in the programme of the Board for improvement. The portion of NT road from Sila-